

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO- 2356
ANSWERED ON- 05.08.2022

FOOD PROCESSING SECTOR'S CONTRIBUTION IN GDP

2356. SMT. SEEMA DWIVEDI:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the extent of contribution of the food processing sector in India's GDP;
- (b) whether Government is taking any meaningful steps to generate employment and promote entrepreneurship in this sector, if so, the details thereof;
- (c) the details of the activities undertaken by Government to attract FDI into this sector; and
- (d) the State-wise number of multinational food processing units in India?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI PRAHALAD SINGH PATEL)

- (a): The contribution of the food processing sector has increased continuously with Gross Value Added (GVA) in food processing sector from Rs.1.34 lakh crore in 2014-15 to Rs. 2.37 lakh crore in 2020-21 at a Compound Annual Growth Rate (CAGR) of 9.97%.
- (b): The Ministry of Food Processing Industries (MoFPI) implements various schemes with an objective of overall growth and development of the food processing sector, creation of off-farm employment and entrepreneurial opportunities whose details are as under:
 - (i). MoFPI implements the Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) which, inter-alia, aims at creation of modern post-harvest infrastructure, value addition, providing better returns to farmers, creation of off-farm employment opportunities etc.
 - (ii). In addition, the Ministry is also implementing the PM- Formalization of Micro Food Processing Enterprises (PMFME) Scheme for providing financial, technical and business support for setting up/upgradation of two lakh existing micro food processing enterprises across the country on One District One Product (ODOP) approach.
 - (iii). A new Production Linked Incentive scheme (PLIS) for Food Processing Sector is being implemented to support creation of global food manufacturing champions. The scheme incentivizes investment and will promote exports and employment in the sector.
- (c): To attract Foreign Direct Investment (FDI) in the food processing sector, the Government has put in place an investor-friendly policy wherein 100% FDI is allowed for food products' manufacturing under the automatic route, and 100% FDI under Government approval route is allowed for retail trading, including through e-commerce, in respect of food products manufactured and/or produced in India. Also, to facilitate all investment interests, MoFPI has set

up a dedicated Nivesh Bandhu portal as well as an Investment Facilitation Cell with Invest India. The total FDI inflow in the food processing sector during last 5 years ending 2021-22 is USD 3.54 billion.

(d): As per the latest Annual Survey of Industries (ASI) 2018-19, released by Ministry of Statistics and Programme Implementation, 40579 food processing units are in the registered sector. The ASI do not give segregated data/details of Multi-National Companies (MNCs). However, State-wise number of units as per ASI 2018-19 are as under;

Number of Food processing units in registered sector

S. No.	State	No. of Units
1	A & N Islands	4
2	Andhra Pradesh	5653
3	Arunachal Pradesh	27
4	Assam	1569
5	Bihar	884
6	Chandigarh	17
7	Chhattisgarh	1630
8	Dadra & Nagar Haveli	9
9	Daman & Diu	33
10	Delhi	169
11	Goa	106
12	Gujarat	2245
13	Haryana	1045
14	Himachal Pradesh	157
15	Jammu and Kashmir	176
16	Jharkhand	240
17	Karnataka	2343
18	Kerala	1708
19	Madhya Pradesh	927
20	Maharashtra	2791
21	Manipur	30
22	Meghalaya	30
23	Nagaland	20
24	Odisha	1188
25	Puducherry	66
26	Punjab	3114
27	Rajasthan	898
28	Sikkim	20
29	Tamil Nadu	4982
30	Telangana	3900
31	Tripura	105
32	Uttar Pradesh	2105
33	Uttarakhand	362
34	West Bengal	2026
	Total	40,579
